NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 43(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMA Hon'ble President)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

NAME OF THE COMPANY:

Central Bank of India

V/s.

Surya Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 237(b)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. SHIPPA SHUKLA JEW UNDEAL BENDE

2. JASHINDER SINGH JEW OF Mode.

(ADVOLATES)

1. ZORAWAR SINGH, ADV. J. FOR Suaya
Pharmaceutiele
Limited.

Order /

CRESPONDENT)

Ld. Counsel for the Petitioner submits that since a lengthy reply has been filed by the Respondents, they need some more time to file the Rejoinder. Let the Rejoinder be filed within two weeks with a copy in advance to the Ld. Counsel for the Respondents.

List for further consideration on 29.8.2016 at 10.30 a.m.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22nd July, 2016